

F. No. 296/4/2017- CX-9  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs  
**Office Memorandum**

New Delhi, dated the 04.12.17

**Subject:-Weekly Report in respect of important developments in CBEC for the week -27.11.17 to 01.12.17 reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week -27.11.17 to 01.12.17.

**1. Administrative Changes:-**

- Order regarding extension of loan period in respect of 2 officer with DG, NACIN till 31.03.2018 has been issued vide Office Order No. 198/2017 dated 29.11.2017.
- Order regarding posting on loan basis in respect of Shri Rigved Thakur, IRS with Member(IT) has been issued vide Office Order No. 199/2017 dated 29.11.2017.
- Order regarding posting of 07 IRS Group A officers in the grade of Commissioner/Additional Commissioner/Joint Commissioner/Deputy Commissioner/Assistant Commissioner to the GST Council Secretariat has been issued vide Office Order No. 200/2017 dated 29.11.2017.
- Order regarding posting in respect of 3 IRS officer with CX Wing of CBEC on loan basis has been issued vide Office Order No. 201/2017 dated 30.11.2017.
- Order regarding promotion of Shri Nishith Goyal to the grade of Commissioner of Customs, and Central Excise on ad-hoc basis notionally w.e.f. the date of promotion of Shri Shrikant S. Patil, his immediate junior has been issued vide Office Order No. 202/2017 dated 01.12.2017.
- Order regarding posting of 176 Probationers of 68<sup>th</sup> batch of IRS as Assistant Commissioner of Customs GST & Central Excise has been issued vide Office Order No. 203/2017 dated 01.12.2017.

**2. Legislative Changes:-**

- Notification No. 111/2017-Cus-IV(N.T.) dated 28.11.2017 issued for appointment of Common Adjudicating Authority on M/s Krishna Profiles Pvt. Limited, Dhar.
- Notification No. 90/2017-Cus, dt. 27-11-2017 has been issued to amend notification No. 56/2000-Customs dated the 5th May, 2000.

**3. Any Circular:-**

- Circular No. 1060/9/2017-CX dated 27.11.2017 & 1061/10/2017-CX dated 30.11.2017 issued for procedure for manual disbursement of budgetary support under Goods and Service Tax Regime to the units located in States of Jammu & Kashmir, Uttarakhand, Himachal Pradesh and North East including Sikkim-reg.
- Circular No. 47/2017 dated 27.11.2017 issued regarding drawing of samples for the purpose of grant of drawback.

(Hemambika R.Priya)  
Commissioner(Coord)

1. Chairperson, CBEC
2. Member (Customs)
3. Member (Admn)
4. Member(GST)
5. Member(Budget)
6. Member(IT)
7. Member(CX, ST & Legal)

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